

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **21.11.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.25 AM

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Note: No Mention will be permitted without prior consent of the other side.

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

(On behalf of the bench, Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial) will deliver the Judgment.)

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 89/2024	S Radhakrishnan & Anr Vs Hyderabad Pollution Controls Ltd. & 12 Ors	Dr. SV Rama Krishna	Mr. K Rajendran R1- R4, R8-R10 Mr. Vinay Babu Gade, PCS- R5-R7
2.	Comp App (AT) (CH) (Ins) No. 245/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAIL-SCL Kerala Ltd. (Corporate Debtor) & 2 Ors	Mr. Jinan KR	Mr. Shaunak Mitra R1 Ms. Puja Patwari R3
3.	Comp App (AT) (CH) (Ins) No. 209/2024 For Direction IA No. 569/2024	RVN Infra Pvt Ltd Rep by its Managing Director, R Venkatramaiah Vs Sai Ramesh Kanuparth, RP of Gayatri Projects Ltd & Anr	Mr. Pogulakonda Pratap	Mr. VK Sajith- R1

Copy to:

By order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in